GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1400 TO BE ANSWERED ON 20th SEPTEMBER, 2020

BENEFICIARIES UNDER NATIONAL FOOD SECURITY SCHEME

†1400. SHRI BALAK NATH: SHRI SUMEDHANAND SARASWATI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries under the National Food Security Scheme in the country including Alwar and Sikar, districts of Rajasthan and other districts during the last two years;
- (b) whether the Government has set any target under the National Food Security Scheme or proposes to set any target in future; and
- (c) if so, the details of funds allocated under the National Food Security Scheme in the country since 1st January, 2020 till date, State-wise?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

- (a): A Statement indicating the State/Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) is at Annexure-I and a statement indicating the district wise (including Alwar and Sikar Districts) number of beneficiaries in Rajasthan covered under the Act is at Annexure-II.
- (b): The NFSA provides for coverage upto 75% of rural population and upto 50% of urban population for receiving highly subsidized foodgrains under Targeted Public Distribution System (TPDS), thus covering about two-thirds of the total population. Corresponding to the all India coverage of 75% and 50% in the rural and urban areas, State-wise coverage was determined by the then Planning Commission (now NITI Aayog) by using the National Sample Survey Organization (NSSO) Household Consumption Expenditure Survey data for 2011-12.

At present, against the intended coverage of 81.35 crore, about 80.60 crore beneficiaries are identified by the States/UTs under the Act. No proposal for revision in State/UT-wise coverage is under consideration of the Government.

(c): Foodgrains at subsidized prices is made available by Food Corporation of India (FCI) to the States/UTs under the NFSA, for which food subsidy is released to FCI. Only in the case of States participating in the Decentralized Procurement (DCP), under which State Government take responsibility of procurement of foodgrains and its distribution to the eligible households, that food subsidy is released directly to State Governments. Ministry of Finance allocates scheme-wise fund as a whole. There is no State-wise fund allocation for Food Subsidy. A Statement indicating the fund allocated and released to FCI and DCP States under this scheme is at Annexure-III.

Central Government also provides Central assistance to States/UTs under NFSA for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per approved norms. A statement indicating the funds released to States/UTs under this scheme is at Annexure-IV.

ANNEXURE-1

ANNEXURE REFERRED TO IN PART (a) OF THE UNSTARRED QUESTION NO. 1400 FOR ANSWER ON 20.09.2020 IN THE LOK SABHA

State-wise number of beneficiaries covered under the National Food Security Act, 2013

S.No.	Name of States/UTs	Number of beneficiaries covered under NFSA (In lakh)		
		September, 2018	September, 2019	September, 2020
1	Andhra Pradesh	268.23	268.23	268.23
2	Arunachal Pradesh	8.21	8.21	8.21
3	Assam	251.63	251.63	251.53
4	Bihar	857.12	857.12	871.1634
5	Chhattisgarh	200.77	200.77	200.77
6	Delhi	72.73	72.73	72.73
7	Goa	5.32	5.32	5.32
8	Gujarat	382.54	382.54	382.54
9	Haryana	126.49	126.49	126.49
10	Himachal Pradesh	28.64	28.64	28.64
11	Jharkhand	263.70	263.70	263.70
12	Karnataka	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80
14	Madhya Pradesh	546.42	546.42	546.42
15	Maharashtra	700.17	700.17	700.17
16	Manipur	22.44	24.31	24.67
17	Meghalaya	21.40	21.46	21.46
18	Mizoram	6.68	6.68	6.68
19	Nagaland	14.05	14.05	14.05
20	Odisha	323.60	323.60	323.60
21	Punjab	141.45	141.45	141.45
22	Rajasthan	446.62	446.62	446.62
23	Sikkim	3.79	3.79	3.79
24	Tamil Nadu	357.34	357.34	364.69
25	Telangana	191.62	191.62	191.62
26	Tripura	24.83	24.83	24.83
27	Uttar Pradesh	1499.83	1390.98	1464.28
28	Uttarakhand	61.96	61.96	61.94
29	West Bengal	601.84	601.84	601.84
30	A&N	0.59	0.58	0.61
31	DNHⅅ	3.00	2.91	2.52
32	Lakshadweep	0.22	0.22	0.22
33	Chandigarh (DBT)	2.80	2.79	2.79
34	Puducherry (DBT)	6.16	6.15	6.30
35	J&K			72.41
36	Ladakh	74.13	74.13	1.44
Total		8073.04	7966.01	8060.45

ANNEXURE REFERRED TO IN PART (a) OF THE UNSTARRED QUESTION NO. 1400 FOR ANSWER ON 20.09.2020 IN THE LOK SABHA

District wise number of beneficiaries covered under NFSA in Rajasthan

Sr. No	District			
		As on 01.09.2018	As on 01.09.2019	As on 01.09.2020
1	Ajmer	1686253	1768050	1735920
2	Alwar	2717527	2831766	2898553
3	Banswara	1726344	1727317	1681778
4	Baran	981395	1042968	1062369
5	Barmer	1906357	1949382	1983147
6	Bharatpur	1651056	1718361	1718056
7	Bhilwara	1560574	1661519	1704530
8	Bikaner	1424336	1458471	1462611
9	Bundi	711163	800220	824470
10	Chittaurgarh	1041470	1063446	1014762
11	Churu	1395050	1455594	1475008
12	Dausa	1179400	1248554	1252970
13	Dhalpur	888357	942096	949630
14	Dungarpur	1373209	1384619	1366271
15	Ganganagar	1184137	1237307	1243297
16	Hanumangarh	1011244	1086035	1088677
17	Jaipur	3055847	3217687	3416895
18	Jaisalmer	425006	450228	457073
19	Jalor	1211531	1242909	1287975
20	Jhalawar	1151913	1202395	1202301
21	Jhunjhunun	1164992	1329224	1434186
22	Jodhpur	2083621	2262312	2390423
23	Karauli	1031097	1064529	1060954
24	Kota	1012439	1055579	1081795
25	Nagaur	2395751	2563060	2573246
26	Pali	1374352	1442943	1435801
27	Paratapgarh	773233	789154	774420
28	Rajsamand	860700	926052	964174
29	SawaiMadhopur	879738	915840	924267
30	Sikar	1804020	1900646	1931332
31	Sirohi	831249	848554	855564
32	Tonk	1009173	1084904	1091204
33	Udaipur	2609342	2580200	2545920

ANNEXURE REFERRED TO IN PART (c) OF THE UNSTARRED QUESTION NO. 1400 FOR ANSWER ON 20.09.2020 IN THE LOK SABHA

Fund allocated and subsidy released during financial year 2019-20 & 2020-21

(Rs. in crores)

	Food Corporation of India		Decentralized Procurement States	
Year	Fund Allocated	subsidy released	Fund Allocated	Subsidy released
2019-20	75000	75000	33508.35	44944.35*
2020-21 (upto 14.			37337.14	
09.2020).	77982.54	48000		33013.36**

^{*}Over & Above, Rs 44,164.02 crores in FY 2019-20 released from food subsidy has been adjusted for repayment of National Small Saving Fund(NSSF) loan.

State/UT-wise breakup of Food Subsidy released to DCP States and UTs during financial year 2019-20 & 2020-21

(Rs. in crores)

S. No.	Name of the State	2019-20	2020-21
			(as on 14.09.2020)
1	Andhra Pradesh	7404.42	3802.08
2	Bihar	2535.71	1079.21
3	Chhattisgarh	4628.11	2579.23
4	Gujarat	69.03	9.24
5	Karnataka	205.79	0.16
6	Kerala	469.30	696.61
7	Madhya Pradesh	8888.39	6825.26
8	Maharashtra	1920.17	358.92
9	Odisha	5807.45	5700.56
10	Punjab	1612.09	670.03
11	Tamil Nadu	3242.79	476.58
12	Telangana	4858.89	4490.51
13	Uttarakhand	903.12	673.65
14	West Bengal	2194.86	5596.91
15	Jharkhand	-	3.66
16	DBT*	204.24	50.74
	योग Total	44944.35**	33013.36

^{*} Under Direct Benefit Transfer (DBT) scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra& Nagar Haveli.

^{**}The RE, 2019-20 was Rs. 33508.35 crore. Total release includes Rs 11,436 crores released to DCP states from NSSF loan to FCI & equivalent amount is to be reimbursed to FCI during FY 2020-21 from DCP head.

^{**}Includes Rs 11,436 cr released to DCP States on account of unutilized NSSF loan portion of FCI & the said amount needs to be returned from DCP subsidy to FCI in FY 2020-21.

ANNEXURE REFERRED TO IN PART (c) OF THE UNSTARRED QUESTION NO. 1400 FOR ANSWER ON 20.09.2020 IN THE LOK SABHA.

Fund released to States/UTs under the scheme "Assistance to State Agencies for meeting expenditure on intra State movement & handling of foodgrains and fair price shop dealers' margin under the National Food Security Act, 2013 during 2019-20 and 2020-21.

(Rupee in crore)

		T	(Rupee in crore)
S. No.	States/UTs	2019-20	2020-21
1	Andhra Pradesh	62.52	15.29
2	Arunachal Pradesh	0.00	0.80
3	Assam	0.00	368.08
4	Bihar	342.43	488.74
5	Chhattisgarh	31.28	124.07
6	Delhi	136.83	4.15
7	Goa	1.81	0.30
8	Gujarat	146.47	58.14
9	Haryana	6.70	0.00
10	Himachal Pradesh	29.18	2.79
11	Jharkhand	317.72	15.03
12	Karnataka	0.00	46.21
13	Kerala	0.00	23.53
14	Madhya Pradesh	0.00	146.24
15	Maharashtra	305.83	39.91
16	Manipur	0.00	2.40
17	Meghalaya	0.00	2.09
18	Mizoram	14.60	0.65
19	Nagaland	0.00	3.65
20	Odisha	0.00	18.44
21	Punjab	9.30	8.06
22	Rajasthan	95.86	68.29
23	Sikkim	4.92	5.09
24	Tamil Nadu	0.00	20.37
25	Telangana	0.00	10.92
26	Tripura	32.28	6.49
27	Uttar Pradesh	141.05	86.67
28	Uttarakhand	0.00	6.04
29	West Bengal	0.00	91.47
30	A & N	0.00	0.06
31	Chandigarh	0.00	0.16
22	D&NH	0.00	0.16
32	DD	0.00	0.00
33	Lakshadweep	0.00	0.00
34	Puducherry	0.00	0.36
35	J&K	0.00	135.75
36	Ladakh	0.00	0.00
	Total	1678.78	1800
